

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:4403  
ANSWERED ON:22.12.2005  
RECRUITMENT RULES FOR PRASAR BHARATI EMPLOYEES  
Bhargav Shri Girdhari Lal

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Hon'ble Supreme Court had recently directed the Union Government to finalise the service conditions of the employees of Prasar Bharati;
- (b) if so, the details thereof;
- (c) the action taken by the Government in the matter; and
- (d) the time by which the service condition of the employees of Prasar Bharati are likely to be notified?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS ( SHRI P.R. DASMUNSI )

(a) & (b) : Yes Sir. The Hon'ble Supreme Court in its recent order has directed the Government to finalise the Recruitment Rules & Service Condition for employees of Prasar Bharati within 6 months.

(c) & (d) : Necessary steps have been initiated to expedite the finalisation of the Recruitment Rules and Service conditions at the earliest as per the directions of the Supreme Court.